

## COURT FEES PAYABLE

### CIVIL CASES

Sr. No.	Category of Cases	Court Fees
1.	Civil Suits of Jurisdiction Rs.200/-	Rs.25/-
2.	Civil Suits of Jurisdiction Rs.400/-	Rs.55/-
3.	Rent Petitions	Rs.15/-
4.	Miscellaneous Applications	Rs.10/-
5.	Recovery Suits	As Per Annexure "A"
6.	Executions	Rs.10/-
7.	Arbitration Cases U/s 34	Rs.300/-
8.	Arbitration Cases U/s 9	Rs.150/-
9.	Guardian & Ward Act Cases	Rs.10/-
10.	Indian Succession Act Cases	Rs.10/-
11.	Hindu Marriage Act Cases	Rs.25/-
12.	Civil Appeals	As per fees mentioned in Decree Sheet
13.	Civil Miscellaneous Appeals	Rs.10/-
14.	Rent Appeals	Rs.15/-
15.	Motor Accident Claim Petitions	Rs.10/-
16.	Transfer Applications	Rs.10/-

### CRIMINAL CASES

Sr. No.	Category of Cases	Court Fees
1.	Bail Applications	Rs.10/-
2.	Criminal Miscellaneous Applications	Rs.10/-
3.	Maintenance U/s 125 Cases	Rs.10/-
4.	Criminal Revision Cases	Rs.10/-
5.	Criminal Appeals	Rs.10/-

Annexure "A"

SCHEDULE- I'  
PART 'A'

Table of rates of ad valorem fees leviable on the institution of suits in State of Haryana

When the amount or value of subject matter exceeds	But Does Not exceeds Rs.	Proper Fee Rs.
1	15,000	2.5%
15,000	27,000	375 + 3.5% of the amount exceeding Rs. 15,000
27,000	39,000	795 + 4.5% of the amount exceeding Rs. 27,000
39,000	51,000	1335 + 5.5% of the amount exceeding Rs. 39,000
51,000	63,000	1995 + 6.5% of the amount exceeding Rs. 51,000
63,000	75,000	2775 + 7.5% of the amount exceeding Rs. 63,000
75,000	5,00,000	3675 + 6.5% of the amount exceeding Rs. 75,000
5,00,000	10,00,000	31300 + 5.5% of the amount exceeding Rs. 5,00,000
10,00,000	20,00,000	58800 + 4.5% of the amount exceeding Rs. 10,00,000
20,00,000	30,00,000	103800 + 3.5% of the amount exceeding Rs. 20,00,000
30,00,000	45,00,000	138000 + 2.5% of the amount exceeding Rs. 30,00,000
45,00,000	60,00,000	176300 + 1.5% of the amount exceeding Rs. 45,00,000

<sup>1</sup> Subs. by The Court Fee (Haryana Amendment) Act, 2009 (Act No. 16 of 2009) for its application to the State of Haryana vide Notification No. Leg.34/2009, Dt. 10-09-2009, Published in Haryana Govt. Gazette (Extra), Dt. 10-09-2009, Page 219

Sr. No  
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